

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3780
ANSWERED ON:21.04.2008
PROTECTION OF LINGUISTIC RIGHTS OF TELECOM SUBSCRIBERS
Kaushal Shri Raghuvir Singh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has made efforts for removing linguistic and other related problems of telecom subscribers;
- (b) if so, the details thereof ;
- (c) the number of telecommunication companies that made available their service provider terms and supply forms, deposit receipts etc. in regional languages included in the constitution including official language Hindi besides English;
- (d) if so, the details thereof;
- (e) whether the Government proposes to take any step to protect subscribers' linguistic rights; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA M. SCINDIA)

- (a) to (f) Information is being collected and will be laid on the Table of the House.